

**ORISSA HIGH COURT****FILING REPORT AS ON :27/07/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
1	BLAPL/0007202/2022	SREEDHAR BEHERA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	GONDIA /96 /2022 () //
2	BLAPL/0007203/2022	SUBIR BISOI VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	KOSAGUMUDA /40 /2021 () //
3	BLAPL/0007204/2022	GILA @ ALOK DAS VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	JAGATSINGPUR /684 /2021 () //
4	BLAPL/0007205/2022	SANKAR BEHERA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BRAHMAGIRI /129 /2022 () //
5	BLAPL/0007206/2022	KANDA MURMU VS STATE OF ODISHA	KULDEEP MOHANTY VS	KAPTIPADA /126 /2022 () //
6	BLAPL/0007207/2022	BABUL MALLIK VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	JAJPUR ROAD /173 /2022 () //
7	BLAPL/0007208/2022	SUCHANDRA SINGH@SUCHANDRA SUNDAR SINGHSATYA RANJAN MULIA VS STATE OF ODISHA	 VS	PANIKOILI /62 /2022 () //
8	BLAPL/0007209/2022	PRAMOD BHUE VS STATE OF ODISHA	ASWINI KUMAR DASH VS	RENGALI (SAMBALPUR) /97 /2022 () //
9	BLAPL/0007210/2022	KANHU CHARAN NAIK VS STATE OF ODISHA	RAGHUNATH BISWAL VS	LANJIGARH /34 /2022 () //
10	BLAPL/0007211/2022	PRAYABRATA SENA @ LUCKY VS STATE OF ODISHA	SAMBIT RATH VS	BANKI /34 /2022 () //
11	BLAPL/0007212/2022	ANAND SORENG VS STATE OF ODISHA	JAGABANDHU SAHU VS	JHARSUGUDA /674 /2018 () //

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12	BLAPL/0007213/2022	PURNA CHANDRA BEHERA VS STATE OF ODISHA	MAHES DAS VS	CHAKAPADA PS /76 /2021 () //
13	BLAPL/0007214/2022	SHANKAR @ SHANKARSHAN NAYAK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	ANGUL TOWN /376 /2021 () //
14	BLAPL/0007215/2022	LANDA @ NANDA @ SANJAY KUMAR PRADHAN @ <del>KONISIK PRADHAN</del> VS STATE OF ODISHA	KONISIK PRADHAN VS	CHANDANPUR /36 /2020 () //
15	BLAPL/0007216/2022	BHISMA PULEI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RAIRAKHOL /99 /2022 () //
16	BLAPL/0007217/2022	RAGHU BAJING VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	MACHHKUND /89 /2019 () //
17	BLAPL/0007218/2022	KUNA SETHY VS STATE OF ODISHA	RAVI SHANKAR SAMAL VS	KUJANGA /132 /2022 () //
18	BLAPL/0007219/2022	PRUTHIRAJ SAHA @ NANKA VS STATE OF ODISHA	KASHINATH PATTANAIAK VS	BIDANASI /219 /2021 () //
19	BLAPL/0007220/2022	RAJ KUMAR MAJHI VS STATE OF ODISHA	SUSAMPAD HOTA VS	BUDEN /125 /2021 () //
20	BLAPL/0007221/2022	DEEPAK KUMAR SAHOO VS STATE OF ODISHA	S.S.RAY (2) VS	DASPALLA /91 /2021 () //
21	BLAPL/0007222/2022	MANOJ BHOI @ MANUA BHOI VS STATE OF ODISHA	SATYASHREE MOHANTY VS	AIR FIELD P.S. /133 /2022 () //
22	BLAPL/0007223/2022	PITUNA @ BIRENDRA BHOI VS STATE OF ODISHA	SATYASHREE MOHANTY VS	AIR FIELD P.S. /133 /2022 () //
23	BLAPL/0007224/2022	PRAKASH PUROHIT	BIJAYA KUMAR RAGADA	/ /0

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		VS	VS	()
24	BLAPL/0007225/2022	STATE OF ODISHA SAILEN NAIK	TRISHANDHYA MISHRA	// BETNOTI /143 /2018
		VS	VS	()
25	BLAPL/0007226/2022	STATE OF ODISHA KAMALESH KUMAR	JUGALA KISHORE PANDA	// BISSAMCUTTACK /44 /2022
		VS	VS	()
26	BLAPL/0007227/2022	STATE OF ODISHA BIRENDRA NAYAK @ PINTU	JYOTIRMAYA SAHOO	// KODALA /371 /2022
		VS	VS	()
27	BLAPL/0007228/2022	STATE OF ODISHA SK. JAPAN @ JAPANI @ IMRAN	KULDEEP MOHANTY	// BHADRAK RURAL /558 /2020
		VS	VS	()
28	BLAPL/0007229/2022	STATE OF ODISHA SATYA @ THABIRA SARAF	AKSHAYA KUMAR SAHOO	// LATHOR /125 /2021
		VS	VS	()
29	BLAPL/0007230/2022	STATE OF ODISHA BIPIN PRADHAN	SURYAKANTA DASH	// KHALLIKOTE /378 /2022
		VS	VS	()
30	BLAPL/0007231/2022	STATE OF ODISHA RATNAMAYA SARAF	TUKUNA KUMAR MISHRA	// KOKSARA /106 /2022
		VS	VS	()
31	BLAPL/0007232/2022	STATE OF ODISHA JAGANNATH SAHOO	SANGRAM KESHARI ROUT	// PARJANG /319 /2022
		VS	VS	()
32	BLAPL/0007233/2022	STATE OF ODISHA BIBHUENDRA MALLICK @ MUNI @ BIBHU	AKSHAYA KUMAR SAHOO	// CHARMAL /90 /2022
		VS	VS	()
33	BLAPL/0007234/2022	STATE OF ODISHA SANU @ MANOJ BEHERA	AMULYA RATNA PANDA	// BALASORE SADAR /110 /2022
		VS	VS	()
34	BLAPL/0007235/2022	STATE OF ODISHA JAYGOUN BIBI	AMULYA RATNA PANDA	// JALESWAR /279 /2021
		VS	VS	()

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35	BLAPL/0007236/2022	STATE OF ODISHA SK. BABU @ SK. DAYAN VS	AMULYA RATNA PANDA VS	// SAHADEV KHUNTA /222 /2022 ()
36	BLAPL/0007237/2022	STATE OF ODISHA AYUB KHAN @ MD.AYUB VS	PABITRA KUMAR NAYAK VS	// JHARSUGUDA /286 /2022 ()
37	BLAPL/0007238/2022	STATE OF ODISHA DEBANANDA SAHU VS	SATYA RANJAN MULIA VS	// CHHENDIPADA /155 /2014 ()
38	BLAPL/0007239/2022	STATE OF ODISHA MAKARDHWAJ KALSAI VS	UDIT RANJAN JENA VS	// BOLANGIR SADAR /249 /2022 ()
39	BLAPL/0007240/2022	STATE OF ODISHA MADHAB MANDAL VS	AKSHAYA KUMAR SAHOO VS	// MUDULIPODA /24 /2020 ()
40	BLAPL/0007241/2022	STATE OF ODISHA HADI CHALLAN VS	AKSHAYA KUMAR SAHOO VS	// MUDULIPODA /54 /2021 ()
41	BLAPL/0007242/2022	STATE OF ODISHA RAKESH KUMAR BARIK @ KUNAR VS	JYOTIRMAYA SAHOO VS	// BOLAGARH P.S. /158 /2021 ()
42	BLAPL/0007243/2022	STATE OF ODISHA BIJAY KUMAR BHOI VS	KASHINATH PATTANAİK VS	// BARANGA /20 /2022 ()
43	BLAPL/0007244/2022	STATE OF ODISHA BHAGABAT MARTHA VS	DILIP KUMAR SAHU VS	// BELPAHAR /139 /2022 ()
44	BLAPL/0007245/2022	STATE OF ODISHA PRATAP MALLİK VS	JYOTIRMAYA SAHOO VS	// / /0 ()
45	BLAPL/0007246/2022	STATE OF ODISHA SANTOSH SETHI VS STATE OF ODISHA	KAJAL SAHOO VS	// CHATRAPUR /131 /2017 () //

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46	BLAPL/0007247/2022	BHIMA KHILO VS STATE OF ODISHA	RAGHUNATH BISWAL VS	SEMILLIGUDA /2 /2021 () //
47	BLAPL/0007248/2022	ROHIT KUMAR RAI VS STATE OF ODISHA	ANIRUDHA DAS VS	KASHIPUR /93 /2021 () //
48	BLAPL/0007249/2022	SABAT DONGRI VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	JEYPORE TOWN /89 /2022 () //
49	BLAPL/0007250/2022	RAMAKANTA RAITA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	/ /0 () //
50	BLAPL/0007251/2022	MINA PALKA VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	CHANDRAPUR /4 /2013 () //
51	BLAPL/0007252/2022	SIMANCHAL SANKIA @ SIMA VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	SUNABEDA /41 /2022 () //
52	BLAPL/0007253/2022	TUNA SAGARIA VS STATE OF ODISHA	GOPINATH MISHRA VS	MALKANGIRI /212 /2022 () //
53	BLAPL/0007254/2022	ASHIRBAD SAHANI VS STATE OF ODISHA	KAJAL SAHOO VS	KORAPUT TOWN /168 /2022 () //
54	BLAPL/0007255/2022	NILA PRADHAN VS STATE OF ODISHA	ROHIT RANJAN RAY VS	KHURDA SADAR /32 /2016 () //
55	BLAPL/0007256/2022	AJIT DIGAL VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	PHULBANI SADAR /25 /2021 () //
56	BLAPL/0007257/2022	ARJUN BAGH @ ARJUN VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	SUNABEDA /61 /2022 () //
57	BLAPL/0007258/2022	KUNA BEHERA	SUCHIT KUMAR NAYAK	/ /0

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0007259/2022	PRASANTA BHOI	ROHIT RANJAN RAY	KHURDA SADAR /142 /2021
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0007260/2022	SUNIL MANDAL	ROHIT RANJAN RAY	//0
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0007261/2022	GURU MURTY HANTAL	ANANTA NARAYAN PATTANAYAK	JEYPORE SADAR /115 /2022
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0007262/2022	RAKESH KUMAR BEHERA	SANJIB KUMAR BHANJADEO	//0
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0007263/2022	RAJAT KUMAR ROUSTRAY	BISHNU PRASAD PRADHAN	CUTTACK VIGILANCE /19 /2019
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
63	BLAPL/0007264/2022	RAJAT KUMAR ROUSTRAY	BISHNU PRASAD PRADHAN	CUTTACK VIGILANCE /7 /2020
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
64	BLAPL/0007265/2022	RAJAT KUMAR ROUSTRAY	BISHNU PRASAD PRADHAN	CUTTACK VIGILANCE /8 /2020
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
65	CMAPL/0000308/2022	HEMSAGAR BAIGA	ADV.	//
		VS	VS	()
		STATE OF ODISHA		//
66	CMAPL/0000309/2022	SADASIBA BISWAL	ADV.	//
		VS	VS	()
		STATE OF ODISHA		//
67	CMP/0000670/2022	BIRANCHI NARAYAN TRIPATHY	SANJEEV UDGATA	//
		VS	VS	()
		KAILASH CHANDRA TRIPATHY		//
68	CMP/0000671/2022	PRAFULLA KUMAR DAS	LINGARAJ SARANGI	//
		VS	VS	()

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69	CMP/0000672/2022	BIPIN BIHARI BISWAL JIGAR PATEL VS	JANGYA PRAKASH PARIDA VS	// // ()
70	CMP/0000673/2022	RAJAN LAL SRIVASTAV APARAJITA PATTNAIK VS	AMITAV BAGCHI VS	// // ()
71	CMP/0000674/2022	ABANINDRA PATTANAIAK R.RAJALAXMI VS	LALIT KUMAR MAHARANA VS	// // DISTRICT & SESSIONS JUDGE,BERHAMPUR(Ganjam)
72	CMP/0000675/2022	R.JYOTI MAGUNI CHARAN NAURI VS	PABITRA KUMAR BEHERA VS	CVREV/0000003/2022 // ()
73	CMP/0000676/2022	DURYODHAN NAURI BIJAYA KUMAR MAHAPATRA VS	S.K.SAMAL VS	// // ()
74	CONTC/0004814/2022	ANITA MAHAPATRA BHULESWAR KONHAR VS	ADV VS	// // ()
75	CONTC/0004815/2022	BHASKAR JYOTI SHARMA, I.A.S. ANAM CHARAN MISHRA VS	ADV VS	// // ()
76	CONTC/0004816/2022	SANGRAMJIT NAYAK, I.A.S. RENGUTU NAG VS	ADV VS	// // ()
77	CONTC/0004817/2022	ABOLI SUNIL NARAVANE, I.A.S. SHRIYA CHHANCHAN VS	ADV VS	// // ()
78	CONTC/0004818/2022	P.K. MOHAPATRA, I.A.S. ARABINDA PADHI VS	ADV VS	// // ()
79	CONTC/0004819/2022	SANTANU KUMAR MEHER, IN-CHARGE, DEPUTY DIRECTOR OF TEXTILES MAHIMA PRAKASH BHUYAN VS	ADV VS	// // ()
		BISHNUPADA SETHI, I.A.S.		//

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80	CONTC/0004820/2022	NIRANJAN PANDA VS BRUNDABAN SATAPATHY, O.E.S. II	RAMESH KUMAR SAHU VS	// 0 //
81	CONTC/0004821/2022	DR. LAMBODAR DEY VS SASWAT MISHRA, I.A.S.	SANTOSH KUMAR KANUNGO VS	// 0 //
82	CONTC/0004822/2022	KUNI PATRA VS SASWAT PRADHAN, ADDL. TAHASILDAR, BBSR, KHURDA	SUSANTA KUMAR DASH VS	// 0 //
83	CONTC/0004823/2022	TRILOCHAN PANDA VS SASWATAMISHRA, I.A.S.	ADV VS	// 0 //
84	CONTC/0004824/2022	BIJAYA KUMAR DASH VS SASWAT MISHRA, I.A.S.	ADV VS	// 0 //
85	CONTC/0004825/2022	SK FAYAZ ALI VS STATE OF ODISHA	ADV VS	// 0 //
86	CONTC/0004826/2022	SK ABDUL RUB VS STATE OF ODISHA	ADV VS	// 0 //
87	CONTC/0004827/2022	MD MUSTAHSIN ALI VS STATE OF ODISHA	ADV VS	// 0 //
88	CONTC/0004828/2022	MOHAMMED ABDUL RAHEMAN VS STATE OF ODISHA	ADV VS	// 0 //
89	CONTC/0004829/2022	SK SERAJ ALI VS STATE OF ODISHA	ADV. VS	// 0 //
90	CONTC/0004830/2022	MIRZA AFJAL BAIG VS STATE OF ODISHA	ADV. VS	// 0 //
91	CONTC/0004831/2022	ABHAYA KUMAR BEHERA	ADV	//



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		VS	VS	0
92	CONTC/0004832/2022	BISHNUPADA SETHI, I.A.S. NARAYAN BEHERA	ADV	//
		VS	VS	0
93	CONTC/0004833/2022	BISHNUPADA SETHI, I.A.S. LOCHAN SINGH	ADV	//
		VS	VS	0
94	CONTC/0004834/2022	BISHNUPADA SETHI, I.A.S. TAPASWINI MALLIK	ADV	//
		VS	VS	0
95	CONTC/0004835/2022	BISHNUPADA SETHI, I.A.S. SISIRABALA BEHERA	ADV	//
		VS	VS	0
96	CONTC/0004836/2022	BISHNUPADA SETHI, I.A.S. BASANTA KUMAR MALLIK	ADV	//
		VS	VS	0
97	CONTC/0004837/2022	BISHNUPADA SETHI, I.A.S. GOBARDHAN BEHERA	ADV	//
		VS	VS	0
98	CONTC/0004838/2022	BISHNUPADA SETHI, I.A.S. BACHAN DEHURY	ADV	//
		VS	VS	0
99	CONTC/0004839/2022	BISHNUPADA SETHI, I.A.S. SWARNALATA SINGH	ADV	//
		VS	VS	0
100	CONTC/0004840/2022	BISHNUPADA SETHI, I.A.S. BABULI CHARAN MALLIK	ADV	//
		VS	VS	0
101	CONTC/0004841/2022	BISHNUPADA SETHI, I.A.S. SUBASH CHANDRA KHATUA	ADV	//
		VS	VS	0
102	CONTC/0004842/2022	BISHNUPADA SETHI, I.A.S. RAMESH CHANDRA BEHERA	ADV	//
		VS	VS	0

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		BISHNUPADA SETHI, I.A.S.		//
103	CONTC/0004843/2022	MANOJ KUMAR PRADHAN	ADV	//
		VS	VS	0
		BISHNUPADA SETHI, I.A.S.		//
104	CONTC/0004844/2022	TANKADHAR DIANI	ADV	//
		VS	VS	0
		BISHNUPADA SETHI, I.A.S.		//
105	CONTC/0004845/2022	NILAMANI DEHURY	ADV	//
		VS	VS	0
		BISHNUPADA SETHI, I.A.S.		//
106	CONTC/0004846/2022	SARBESWAR NAYAK	ADV	//
		VS	VS	0
		BISHNUPADA SETHI, I.A.S.		//
107	CONTC/0004847/2022	BINAYA KUMAR SAHU	ADV	//
		VS	VS	0
		BISHNUPADA SETHI, I.A.S.		//
108	CONTC/0004848/2022	BABAJI CHARAN BISWAL	ADV	//
		VS	VS	0
		BISHNUPADA SETHI, I.A.S.		//
109	CONTC/0004849/2022	PADMANAV MISHRA	ADV	//
		VS	VS	0
		PRADEEP KUMAR JENA, PRINCIPAL SECY., GOVERNMENT IN PLANNING AND COORDINATION DEPT.		//
110	CONTC/0004850/2022	PRAVAKAR BISOI	ADV	//
		VS	VS	0
		BISHNUPADA SETHI, I.A.S.		//
111	CONTC/0004851/2022	NRUSINGHA CHARAN MISHRA	ADV	//
		VS	VS	0
		BISHNUPADA SETHI, I.A.S.		//
112	CONTC/0004852/2022	MADHUSUDAN PANDA	ADV	//
		VS	VS	0
		CHAKRAVARTI SINGH RATHORE, I.A.S.		//
113	CONTC/0004853/2022	AHALYA RATH	BIBHUTI RANJAN MOHANTY	//
		VS	VS	0
		DEBASHISHA MISHRA, SENIOR G.M, HHEP, BURLA		//

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114	CONTC/0004854/2022	JAYADEVA BISOYI VS	ADV. VS	// 0
115	CONTC/0004855/2022	G.MATHI VATHANAN,COMMN. CUM SECY.,H AND URBAN DEVELOPMENT,BBSR PRANITA PADHY	ADV VS	// 0
116	CONTC/0004856/2022	BISHNUPADA SETHY, I.A.S. RAMAKRUSHNA NAYAK	ADV. VS	// 0
117	CONTC/0004857/2022	BISHNUPADA SETHY, I.A.S. BISHNU PRASAD PATRO	ADV VS	// 0
118	CONTC/0004858/2022	BISHNUPADA SETHY, I.A.S. SURYA NARAYAN PANDA	ADV VS	// 0
119	CONTC/0004859/2022	BISHNUPADA SETHY, I.A.S. BAPUJI BANDHU PATTANAIK	ADV. VS	// 0
120	CONTC/0004860/2022	BISHNUPADA SETHY, I.A.S. SANTOSH KUMAR MAHARANA	ADV VS	// 0
121	CONTC/0004861/2022	BISHNUPADA SETHY, I.A.S. SANTOSH KUMAR SWAIN	ADV. VS	// 0
122	CONTC/0004862/2022	BISHNUPADA SETHY, I.A.S. TRIPATI PADHY	ADV VS	// 0
123	CONTC/0004863/2022	BISHNUPADA SETHY, I.A.S. BALARAM RATH	ADV VS	// 0
124	CONTC/0004864/2022	BISHNUPADA SETHY, I.A.S. SURESH KUMAR RANA	ADV VS	// 0
125	CONTC/0004865/2022	BISHNUPADA SETHY, I.A.S. MUCUNDO BEHERA	ADV	//

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		VS	VS	0
126	CONTC/0004866/2022	BISHNUPADA SETHY, I.A.S. BIBHU PRASAD PANDA	ADV	//
		VS	VS	0
127	CONTC/0004867/2022	BISHNUPADA SETHY, I.A.S. KRUSHNA PRIYA DEVI	ADV	//
		VS	VS	0
128	CONTC/0004868/2022	BISHNUPADA SETHY, I.A.S. BIPRA CHARAN SAHU	ADV	//
		VS	VS	0
129	CONTC/0004869/2022	BISHNUPADA SETHY, I.A.S. SURENDRA MAHAPATRA	ADV	//
		VS	VS	0
130	CONTC/0004870/2022	BISHNUPADA SETHY, I.A.S. MASUKA FATAMA	ADV	//
		VS	VS	0
131	CONTC/0004871/2022	BISHNUPADA SETHY, I.A.S. YOGITA KUMARI PANIGRAHY	ADV	//
		VS	VS	0
132	CONTC/0004872/2022	BISHNUPADA SETHY, I.A.S. BABITANJALI MISHRA	ADV	//
		VS	VS	0
133	CONTC/0004873/2022	BISHNUPADA SETHY, I.A.S. CHANDRAKALA SAHOO	ADV	//
		VS	VS	0
134	CONTC/0004874/2022	BISHNUPADA SETHY, I.A.S. MENAKA PATRO	ADV	//
		VS	VS	0
135	CONTC/0004875/2022	BISHNUPADA SETHY, I.A.S. MANJULA PRADHAN	ADV	//
		VS	VS	0
136	CONTC/0004876/2022	BISHNUPADA SETHY, I.A.S. BAIKUNTHANATH SATHUA	ADV	//
		VS	VS	0

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137	CONTC/0004877/2022	BISHNUPADA SETHY, I.A.S. UMASANKAR PANIGRAHI VS	ADV VS	// // 0
138	CONTC/0004878/2022	BISHNUPADA SETHY, I.A.S. NARAYAN SUBUDHI VS	ADV VS	// // 0
139	CONTC/0004879/2022	BISHNUPADA SETHY, I.A.S. BRAHMANANDA DALAI VS	ADV VS	// // 0
140	CONTC/0004880/2022	G.MATHIVATHANAN,CHAIRMAN,ODISHA STATE HOUSING BOARD,BBSR, KHURDA PRAMOD KUMAR DAS VS	ADV VS	// // 0
141	CONTC/0004881/2022	G.MATHIVATHANAN,CHAIRMAN,ODISHA STATE HOUSING BOARD,BBSR, KHURDA RATNAKAR BHANJA VS	ADV VS	// // 0
142	CONTC/0004882/2022	G.MATHIVATHANAN,CHAIRMAN,ODISHA STATE HOUSING BOARD,BBSR, KHURDA KADAMBINI NAYAK VS	ADV VS	// // 0
143	CONTC/0004883/2022	G.MATHIVATHANAN,CHAIRMAN,ODISHA STATE HOUSING BOARD,BBSR, KHURDA PANDIT BISWAMBAR DASH @ BISWAMBAR DASH VS	ADV VS	// // 0
144	CONTC/0004884/2022	NIBEDITA MISHRA, DIRECTOR H.E. DEPT. RAJ KISHORE BEHERA VS	ADV VS	// // 0
145	CONTC/0004885/2022	MANAS JENA, D.E.O,MALKANGIRI MEERA DAS VS	K.K.SWAIN VS	// // 0
146	CONTC/0004886/2022	ABHAYA KUMAR PANDA, MANAGER, BANK OF INDIA,C.D.A., CUTTACK MADHUSMITA HEMBRAM VS	ADV VS	// // 0
147	CONTC/0004887/2022	ANU GARG, I.A.S. JAGAMOHAN SAHOO VS	ADV VS	// // 0
		ANU GARG, I.A.S.		//

## ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CONTC/0004888/2022	BIJAYA KUMAR SAHOO VS ANU GARG, I.A.S.	ADV VS	// () //
149	CONTC/0004889/2022	MD. TAUSIF ALAM VS SMRUTI RANJAN SAHU, TAHASILDAR, KARANJIA, MAYURBHANJ.	BIDESH RANJAN BEHERA VS	// () //
150	CONTC/0004890/2022	KABISURYA BALABANTARAY VS PUNAM MOHAPATRA, TAHASILDAR, PIPILI, PURI	ATMAJIT MANMITH DAS VS	// () //
151	CRLA/0000596/2022	BINOD SAHOO VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	TOMANDO /17 /2018 () //
152	CRLA/0000597/2022	RANIT MALLIK @ RANJIT MALLIK VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	BADAGADA /125 /2016 () //
153	CRLA/0000598/2022	BINOD KUMAR SAHA VS STATE OF ODISHA	ANIRUDHA DAS VS	PADAMPUR /154 /2020 () //
154	CRLA/0000599/2022	BINAYAK BEHERA VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	KHALLIKOTE /4 /2020 () //
155	CRLA/0000600/2022	DILLIP KUMAR AGARWAL @ AGARWALLA VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	RAIRANGPUR TOWN /6 /2018 () //
156	CRLMA/0000185/2022	DEBENDRANATH BALABANTARAY VS P.MURULI	ADV. VS	JEYPORE TOWN /21 /2008 () //
157	CRLMA/0000186/2022	SANYASI PATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	LAXMISAGAR P.S. /386 /2021 () //
158	CRLMC/0002050/2022	RAJESH KUMAR BEHERA VS STATE OF ODISHA	BIDYADHAR MANASINGH VS	KHAJURIPADA /44 /2022 () //
159	CRLMC/0002051/2022	MUNA@DASMAT TUDU	MANASH RANJAN NAYAK	CANTONMENT ROAD /25 /2011

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
160	CRLMC/0002052/2022	STATE OF ODISHA CHATRUBHUJA RANA	AKSHAYAY KUMAR DORA	// /0
		VS	VS	()
161	CRLMC/0002053/2022	STATE OF ODISHA SWARNALATA@SWARNALEKHA ROUT	PRADEEP KUMAR PARIDA	// ATHGARH /207 /2015
		VS	VS	()
162	CRLMC/0002054/2022	STATE OF ODISHA SANGEETA KUMARI SWAIN	SANTOSH KUMAR DWIVEDY	// BAIDYANATHPUR /63 /2018
		VS	VS	()
163	CRLMC/0002055/2022	STATE OF ODISHA SANGEETA KUMARI SWAIN	SANTOSH KUMAR DWIVEDY	// BAIDYANATHPUR /64 /2018
		VS	VS	()
164	CRLMC/0002056/2022	STATE OF ODISHA HARINARAYAN PRASAD	BIBHU PRASAD DASH	// MALGODOWN /72 /2022
		VS	VS	()
165	CRLMC/0002057/2022	STATE OF ODISHA SATYA RANJAN PATRA	BASANTA KUMAR DAS	// PATKURA /322 /2021
		VS	VS	()
166	CRLMC/0002058/2022	STATE OF ODISHA GIRIJA SANKAR DAS	BIBHU PRASAD MOHANTY	// CUTTACK VIGILANCE /43 /2003
		VS	VS	()
167	CRLMC/0002059/2022	STATE OF ODISHA OMSHREE MAHAPATRA	BHAWANI SANKAR PANIGRAHI	// MAHILA PS,SEC-3,ROURKELA /8 /2019
		VS	VS	()
168	CRLMP/0001527/2022	STATE OF ODISHA RAJENDRA KUMAR BHATTA	RABINDRA KUMAR PRUSTY	// /0
		VS	VS	()
169	CRLMP/0001528/2022	SAGARIKA DASH ALOK RANJAN BEHERA	SURESH KUMAR JENA	// /0
		VS	VS	()
170	CRLMP/0001529/2022	STATE OF ODISHA SABITA PRADHAN	BISWARANJAN DALAI	// /0
		VS	VS	()

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171	CRLMP/0001530/2022	STATE OF ODISHA TRISHAKTIDHAR NAYAK VS	BISWARANJAN DALAI VS	// / /0 ()
172	CRLMP/0001531/2022	STATE OF ODISHA SASMITA DASH VS	PRADEEP KUMAR ROUT VS	// / /0 ()
173	CRLMP/0001532/2022	SUPERINTENDENT OF POLICE,BERHAMPUR NILIMA MOHANTY VS	SYAMALENDU PATTNAIK VS	// / /0 ()
174	CRLMP/0001533/2022	STATE OF ODISHA PROF. DR.DILLIP NARAYAN MOHAPATRA VS	MAHENDRA KUMAR PRADHAN VS	// / /0 ()
175	CRLMP/0001534/2022	STATE OF ODISHA PADMABATI PARIDA VS	KALINGA KESHARI MOHAPATRA VS	// / /0 ()
176	CRLMP/0001535/2022	STATE OF ODISHA SISIRA MALLICK VS	PRAVASH CHANDRA JENA VS	// / /0 ()
177	CRLMP/0001536/2022	STATE OF ODISHA GANGEYA SAHU VS	BHOJRAJ SETH VS	// / /0 ()
178	CRLMP/0001537/2022	DIRECTOR GENERAL OF POLICE,CUTTACK ARUN SAHANI VS	VIJAYA KAR VS	// / /0 ()
179	CRLREV/0000341/2022	STATE OF ODISHA GALUA @ AKASH DEHURY @ DEEPAK DEHURY VS	PRADIPTA BEURA VS	// BANKI /368 /2019 ()
180	CRLREV/0000342/2022	STATE OF ODISHA GOKUL CHANDRA NAG VS	AJIT KUMAR PANDA VS	// / /0 ()
181	CRLREV/0000343/2022	CHITARANJAN MISHRA KALIA BAGARTY VS STATE OF ODISHA	KIRTAN DANG VS	// BOLANGIR TOWN /109 /2006 () //



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182	CRLREV/0000344/2022	DUSMANTA BACHHA VS STATE OF ODISHA	BHOJARAJ SETH VS	TITILAGARH /139 /2022 () //
183	FAO/0000297/2022	SUKANTI NAIK VS UNION OF INDIA	DEEPALI MAHAPATRA VS	// () //
184	FAO/0000298/2022	PRAMILA DAS VS UNION OF INDIA	SATYABAN SAHOO VS	// () //
185	FAO/0000299/2022	TIRTHA GAHIR VS UNION OF INDIA	SATYABAN SAHOO VS	// () //
186	FAO/0000300/2022	MARIYAM TIGGA VS UNION OF INDIA	SATYABAN SAHOO VS	// () //
187	FAO/0000301/2022	RABI NARAYAN MOHARANA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// () //
188	MACA/0000378/2022	NEW INDIA ASSURANCE COMPANY LTD. VS NIYATI LENKA	PRASANNA KUMAR PANDA VS	// () //
189	MACA/0000379/2022	PRAKASH SAHU VS MAITHILI MAHAPATRA	SAROJ KUMAR ACHARYA VS	// () //
190	MACA/0000380/2022	HAREKRUSHNA SAHOO VS AJMAT KHAN	DEBASISH PATNAIK VS	// () //
191	MATA/0000146/2022	ANNAPURNA NAYAK@DASH VS DILLIP KUMAR DASH	SUBASH CHANDRA ACHARYA VS	// () //
192	MATA/0000147/2022	BIREN RAITA VS SUNITA SABARA	BIBHUTI RANJAN MOHANTY VS	// () //
193	MATA/0000148/2022	SUSHANTA KUMAR DAS	KARTIK CHANDRA TRIPATHY	//

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		VS	VS	0
		RASMITA CHOUDHURY		//
194	MATA/0000149/2022	NALLA SRIPATI CHOUDHURY	AMITAV TRIPATHY	//
		VS	VS	0
		NALLA NEELAVENI CHOUDHURY		//
195	RPFAM/0000162/2022	ABINASH MALLIK	SHAIK ABDUL NAYEEM	//
		VS	VS	0
		INDUPRAVA MALLIK		//
196	RSA/0000176/2022	SANTILATA MALLICK	BIBEKANANDA BHUYAN	//
		VS	VS	0
		HRUSIKESH MALLICK		//
197	RVWPET/0000170/2022	UNION OF INDIA	DIPTI RANJAN BHOKTA(CENTRAL GOVT. COUNSEL GOVT. OF/INDIA)	
		VS	VS	0
		M/S. A.S. ASSOCIATE		//
198	RVWPET/0000171/2022	BIJAY KUMAR SWAIN	SOUMYA MISHRA	//
		VS	VS	0
		CHAKRADHAR SWAIN		//
199	TRPCRL/0000058/2022	LILI KUMARI DAS	BISWAMBAR MOHANTY	/ /0
		VS	VS	0
		SANTOSH KUMAR GADAPALLA		//
200	TRPCRL/0000059/2022	BISWA PRAKASH SENAPATI	TUSAR KUMAR MISHRA	MAHILA PS,SEC-3,ROURKELA /4 /2020
		VS	VS	0
		SWARNAPRAVA PANDA		//
201	WA/0001007/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA	SAILAZA NANDAN DAS, ASC	//
		VS	VS	0
		SRINATH MAJHI		//
202	WA/0001008/2022	SANTILATA PARIDA	ASHOK KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
203	WA/0001009/2022	MADHUSMITA PARIDA	ASHOK KUMAR MOHAPATRA 1	//
		VS	VS	0
		STATE OF ODISHA		//
204	WA/0001010/2022	KHYAMAMAYEE NAYAK	ASHOK KUMAR MOHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WA/0001011/2022	STATE OF ODISHA ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA VS DILLIP KUMAR PATNAIK	SAILAZA NANDAN DAS, ASC VS	// // 0 //
206	WA/0001012/2022	STATE OF ODISHA VS TARANISEN BHOI	SANDEEP PARIDA, SR.S.C.(S. AND M.E.) VS	// 0 //
207	WA/0001013/2022	M/S HOTEL SEA POINT PVT. LTD. VS M/S BLUE LINE RESORTS PVT. LTD.	GYAN SAMANTRAY VS	// 0 //
208	WA/0001014/2022	STATE OF ODISHA VS TAPAS PRADHAN	UTTAM KUMAR SAHOO, ASC VS	// 0 //
209	WA/0001015/2022	STATE OF ODISHA VS KABITA SAHU	MALAYA KETAN BALABANTARAY, ASC VS	// 0 //
210	WA/0001016/2022	STATE OF ODISHA VS LAXMIPRIYA PARIKSHYA	UTTAM KUMAR SAHOO, ASC VS	// 0 //
211	WA/0001017/2022	STATE OF ODISHA VS DUKHI SHYAM PARIDA	UTTAM KUMAR SAHOO, ASC VS	// 0 //
212	WA/0001018/2022	STATE OF ODISHA VS LINGARAJ CHOUDHURY	ABHAYA KUMAR SHARMA, AGA VS	// 0 //
213	WA/0001019/2022	STATE OF ODISHA VS SURYAKANTA RAY	PRASANNA KUMAR MOHANTY, ASC VS	// 0 //
214	WP(C)/0018817/2022	MAYADHAR SABAR VS UNION OF INDIA	J.K.KHANDAYAT RAY VS	// 0 //
215	WP(C)/0018818/2022	ADITYA EASTERN (INDIA) AGENCIES PVT. LTD., BBSR VS CHAIRPERSON, CBDT, NEW DELHI	BBB NANBALA ROY CHOUDHURY VS	// 0 //

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216	WP(C)/0018819/2022	BENUDHAR GAJENDRA VS STATE OF ORISSA	DIPTI RANJAN BHOKTA VS	// 0 //
217	WP(C)/0018820/2022	PRADEEP KUMAR BISOI VS STATE OF ORISSA	GYANA RANJAN SETHI VS	// 0 //
218	WP(C)/0018821/2022	SANJEEB KUMAR SAHA VS BHARAT PETROLEUM CORP. LTD., MUMBAI	NIRANJAN LENKA VS	// 0 //
219	WP(C)/0018822/2022	JYOTI PRAKASH NAYAK VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
220	WP(C)/0018823/2022	BHOLANATH MALLICK VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
221	WP(C)/0018824/2022	RANJAN KUMAR BHUYAN VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
222	WP(C)/0018825/2022	BIJAYA KUMAR SWAIN VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
223	WP(C)/0018826/2022	DHUNA BISWAL VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
224	WP(C)/0018827/2022	RABINARAYAN DASH VS BANK OF BARODA, BBSR	NALINI KANTA SAHOO VS	// 0 //
225	WP(C)/0018828/2022	UPENDRA BARIK VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
226	WP(C)/0018829/2022	RAMESH CHANDRA MAJHI VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	// 0 //
227	WP(C)/0018830/2022	MANUSHREE YADAV	BIVUDATTA CHALAN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0018831/2022	RENU NANDA	DEEPALI MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0018832/2022	PRASANTA KUMAR GOSWAMI	P.C.MISHRA	//
		VS	VS	0
		STATE OF ORISSA		//
230	WP(C)/0018833/2022	ANUSUYA DAS	KARUNAKAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0018834/2022	DIPTA PAUL @ KUNDU	SANJIB KUMAR BHANJADEO	//
		VS	VS	0
		STATE OF ORISSA		//
232	WP(C)/0018835/2022	KANHU CHARAN BEHERA	TRILOCHAN DASH	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0018836/2022	MADHUSUDAN JENA	TRILOCHAN DASH	//
		VS	VS	0
		THE COLLECTOR, JAJPUR		//
234	WP(C)/0018837/2022	ODISHA JESUIT SOCIETY, BBSR	BIKASH KUMAR PADHI	//
		VS	VS	0
		STATE OF ORISSA		//
235	WP(C)/0018838/2022	JUGALA KISHORE PATNAIK	BANSHIDHAR BAUG	//
		VS	VS	0
		DFO, JEYPORE FOREST DIVISION		//
236	WP(C)/0018839/2022	PARIKSHIT CHARAN MOHANTY	KSHETRABASI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0018840/2022	SANSODHAN DAS	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0018841/2022	HARIHAR MAHARANA	KUNAL KUMAR SWAIN	//
		VS	VS	0

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239	WP(C)/0018842/2022	STATE OF ODISHA KIRANLAXMI INFRA PROJECTS, BBSR VS	BIBHUTI KESHARI BISWAL VS	// // 0
240	WP(C)/0018843/2022	STATE OF ODISHA PRAMOD KUMAR DALEI VS	SUNIL KUMAR PANDA VS	// // 0
241	WP(C)/0018844/2022	STATE OF ODISHA ASHOK KUMAR MOHAPATRA VS	KULADA NANDA DAS VS	// // 0
242	WP(C)/0018845/2022	STATE OF ODISHA HEMANTA KUMAR BISOI VS	BASUDEV BARIK VS	// // 0
243	WP(C)/0018846/2022	THE R.T.O., ANGUL JYOTSNA MANJARI PRADHAN VS	ANIL KUMAR DAS VS	// // 0
244	WP(C)/0018847/2022	STATE OF ODISHA ANANTA KUMAR JENA VS	SAMIR KUMAR MISHRA VS	// // 0
245	WP(C)/0018848/2022	STATE OF ODISHA ANUPAM RAY VS	SWAPNA KUMAR OJHA VS	// // 0
246	WP(C)/0018849/2022	STATE OF ODISHA MILI GADTYA VS	SATYA SHIVA DASH VS	// // 0
247	WP(C)/0018850/2022	STATE OF ODISHA SMITA RANI BISOI VS	SAMEER KUMAR DAS VS	// // 0
248	WP(C)/0018851/2022	ODISHA INFORMATION COMMISSION SUKADEV SAHU VS	SATYA SHIVA DASH VS	// // 0
249	WP(C)/0018852/2022	STATE OF ODISHA MOTILAL CHAND VS	KUNAL KUMAR SWAIN VS	// // 0
		STATE OF ODISHA		//

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250	WP(C)/0018853/2022	SAROJ KUMAR PANDA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	// 0 //
251	WP(C)/0018854/2022	SOMANATH ROUTRAY VS THE DIV. MANAGER, SAMBALPUR(CKL) DIV.	P.K.ROUT VS	// 0 //
252	WP(C)/0018855/2022	NARAYAN DHANI VS STATE OF ODISHA	AJAYA KUMAR BARAL VS	// 0 //
253	WP(C)/0018856/2022	RAMA CHANDRA BEHERA VS STATE OF ODISHA	SUDHEER KUMAR SAHOO VS	// 0 //
254	WP(C)/0018857/2022	REBATI MAHARANA VS STATE OF ODISHA	PRAVAT KUMAR LENKA VS	// 0 //
255	WP(C)/0018858/2022	BIPRA CHARAN NAYAK VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
256	WP(C)/0018859/2022	MINATI MISHRA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
257	WP(C)/0018860/2022	KAMALA KANTA PUTI VS STATE OF ODISHA	CHITTARANJAN PATTNAIK VS	// 0 //
258	WP(C)/0018861/2022	PRIYATAMA SAHOO VS STATE OF ODISHA	BHABANI SHANKAR MISHRA 3 VS	// 0 //
259	WP(C)/0018862/2022	BHARAT CHANDRA DALAI VS UNION OF INDIA	PRASANTA KUMAR NANDA VS	// 0 //
260	WP(C)/0018863/2022	PRAMODINI CHAKRA VS UNDER SECRETARY, UNIVERSITY GRANTS COMMISSION,NEW DELHI	DR. BINODA KUMAR MISHRA VS	// 0 //
261	WP(C)/0018864/2022	JAYARAM NAYAK	PRONOY MOHANTY	//

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		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0018865/2022	SASMITA MOHANTY	DR. BINODA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0018866/2022	BANABASI PANDA	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0018867/2022	KARTIK CHANDRA SWAIN	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0018868/2022	SAROJ KUMAR NAYAK	MANORANJAN PADHI	//
		VS	VS	0
		STATE OF ORISSA		//
266	WP(C)/0018869/2022	M/S P.M. CONTRACTORS PVT. LTD.,BBSR	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0018870/2022	PAIKSHITA GIRI	MANORANJAN PADHI	//
		VS	VS	0
		STATE OF ORISSA		//
268	WP(C)/0018871/2022	BIJAYA KUMAR PANDA	TRILOCHAN NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0018872/2022	GOUTTAM KUMAR NAYAK	MANORANJAN PADHI	//
		VS	VS	0
		STATE OF ORISSA		//
270	WP(C)/0018873/2022	SATYABAN PUROHIT	TRILOCHAN NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0018874/2022	SARAT CHANDRA PANIGRAHI	TRILOCHAN NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0018875/2022	MD. MUNA	SIDDHARTH PRASAD MISHRA	//
		VS	VS	0



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273	WP(C)/0018876/2022	NHAI, NEW DELHI REGIONAL COLLEGE OF MANAGEMENT, BBSR VS STATE OF ODISHA	SARADA P. SARANGI VS	// // 0 //
274	WP(C)/0018877/2022	RITESH KUMAR PRAKASH VS STATE OF ODISHA	SIDHESWAR MOHANTY VS	// 0 //
275	WP(C)/0018878/2022	DR. ANINDITA RAUTRAY VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
276	WP(C)/0018879/2022	KIRANBALA NAYAK VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS	// 0 //
277	WP(C)/0018880/2022	RAJANIKANTA MANGARAJ VS STATE OF ORISSA	SOUBHAGYA S. DAS VS	// 0 //
278	WP(C)/0018881/2022	NITYANANDA SAMAL VS STATE OF ODISHA	D.CHOUDHURY VS	// 0 //
279	WP(C)/0018882/2022	SMRUTI ROUTRAY VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
280	WP(C)/0018883/2022	SIBA PRASAD SAMAL VS STATE OF ODISHA	D.CHOUDHURY VS	// 0 //
281	WP(C)/0018884/2022	SIBA PRASAD SAMAL VS STATE OF ODISHA	D.CHOUDHURY VS	// 0 //
282	WP(C)/0018885/2022	SIBA PRASAD SAMAL VS STATE OF ODISHA	D.CHOUDHURY VS	// 0 //
283	WP(C)/0018886/2022	JAGANNATH KAR VS STATE OF ODISHA	ABHAYA KUMAR BEHERA VS	// 0 //

## ORISSA HIGH COURT

**FILING REPORT AS ON :27/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0018887/2022	PRASANT GUPTA @ PRASANT KUMAR GUPTA VS BHAGIRATHI MURJIA	SAMIR KUMAR MISHRA VS	// 0 //
285	WP(C)/0018888/2022	PURNIMA BASA VS STATE OF ODISHA	ABHAYA KUMAR BEHERA VS	// 0 //
286	WP(C)/0018889/2022	PURNIMA BASA VS STATE OF ODISHA	ABHAYA KUMAR BEHERA VS	// 0 //
287	WP(C)/0018890/2022	DEEPAK KUMAR SWAIN VS STATE OF ODISHA	ABHAYA KUMAR BEHERA VS	// 0 //
288	WP(C)/0018891/2022	PRASANT NAYAK VS COLLECTOR CUM DM, BHADRAK	GYANESWAR SATPATHY VS	// 0 //
289	WP(C)/0018892/2022	SOUMYARANJAN MOHAPATRA VS STATE OF ODISHA	SURAVI MOHANTY VS	// 0 //
290	WP(C)/0018893/2022	JAYMANGAL LUHA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
291	WP(C)/0018894/2022	RAJESH LUHA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
292	WP(C)/0018895/2022	SUSHANTA KUMAR DAS VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
293	WP(C)/0018896/2022	SUSHANTA KUMAR DAS VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
294	WP(C)/0018897/2022	M/S. ARYABHAT COMPUTERS AND UTILITY PVT. LTD. VS STATE OF ODISHA	DEEPAK PRADHAN VS	// 0 //
295	WP(C)/0018898/2022	KAILASH NAIK	PRASANNA KUMAR MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
296	WP(C)/0018899/2022	UNION BANK OF INDIA, MUMBAI NITYANANDA SAHOO	ASHOK KUMAR DASH	//
		VS	VS	0
297	WP(C)/0018900/2022	STATE OF ODISHA BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD., Bhubaneswar	REKHA MISHRA	//
		VS	VS	0
298	WP(C)/0018901/2022	RAJENDRA KUMAR SAHU MANOJA KUMAR ROUT	RABI NARAYAN BEHERA	//
		VS	VS	0
299	WP(C)/0018902/2022	STATE OF ODISHA SOMANATH KARAN	SRIKANTA MAHUNTA	//
		VS	VS	0
300	WP(C)/0018903/2022	STATE OF ODISHA AJIT KUMAR SENAPATI	SRIKANTA MAHUNTA	//
		VS	VS	0
301	WP(C)/0018904/2022	STATE OF ODISHA NRUSINGHA CHARAN DALAI	SABYASACHI MISHRA	//
		VS	VS	0
302	WP(C)/0018905/2022	STATE OF ODISHA PRADEEP KUMAR PRADHAN	SABYASACHI MISHRA	//
		VS	VS	0
303	WP(C)/0018906/2022	STATE OF ODISHA DR. CHOUDHURY PRADIPTA KUMAR DAS	SABYASACHI MISHRA	//
		VS	VS	0
304	WP(C)/0018907/2022	STATE OF ODISHA ODISHA GRAMYA BANK, JHARADIHI BRANCH	AUROVINDA MOHANTY	//
		VS	VS	0
305	WP(C)/0018908/2022	THE SENIOR SECTION ENGINEER(STORES) SOUTH EASTERN RAILWAY, TATA NAGAR PRASANA KUMAR JENA	BASUDEV BARIK	//
		VS	VS	0
306	WP(C)/0018909/2022	THE SECY., P AND DW DEPT., BBSR ODISHA GRAMYA BANK, KEONJHAR BRANCH	AUROVINDA MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0018910/2022	THE POST MASTER(HSGI) CUM DDO, KEONJHAR ODISHA GRAMYA BANK, MANIABANDHA BRANCH VS	AUROVINDA MOHANTY VS	// // 0
308	WP(C)/0018911/2022	THE COMMNR CUM SECY., S AND ME DEPT. UTTAM SAHU VS	GYANENDRA CHANDRA SWAIN VS	// // 0
309	WP(C)/0018912/2022	STATE OF ODISHA AGASTY GIRIJA SANKAR @ GIRIJA SANKAR AGASTY VS	KAPILA CHARAN NAYAK VS	// // 0
310	WP(C)/0018913/2022	STATE OF ODISHA DIPAK KUMAR JENA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
311	WP(C)/0018914/2022	STATE OF ODISHA SARAT PRADHAN VS	NIRAJ KUMAR SETHI VS	// // 0
312	WP(C)/0018915/2022	STATE OF ODISHA LALA PRAMOD KUMAR RAY VS	P.K.SAHOO VS	// // 0
313	WP(C)/0018916/2022	MAMATA RAY BISWAMBAR NAYAK VS	MANORANJAN MISHRA VS	// // 0
314	WP(C)/0018917/2022	STATE OF ODISHA AMRUTA KUMAR SAHOO VS	PRATAP KUMAR NAYAK VS	// // 0
315	WP(C)/0018918/2022	SUCHI PRAGYAN SAHOO SAPTAMA KISHOR BEHERA VS	KUNAL KUMAR SWAIN VS	// // 0
316	WP(C)/0018919/2022	STATE OF ODISHA RATNAKAR PANDA VS	MANORANJAN MISHRA VS	// // 0
317	WP(C)/0018920/2022	SECY., CO OPERATIVE CENTRAL BANK LTD., BALASORE BENUDHAR NAIK VS	KUNAL KUMAR SWAIN VS	// // 0
		STATE OF ODISHA		//

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318	WP(C)/0018921/2022	LOPAMUDRA PARIDA VS STATE OF ODISHA	SAMBHU CHARAN NATH SHARMA VS	// 0 //
319	WP(C)/0018922/2022	KANHU CHARAN MUNDA VS STATE OF ODISHA	SIDHESWAR MOHANTY VS	// 0 //
320	WP(C)/0018923/2022	DHRUBA CHARAN MALLIK VS MANAGER, HOOGULY MILLS PROJECT LTD., WEST BENGAL	SUMIT KUMAR MOHANTY VS	// 0 //
321	WP(C)/0018924/2022	VIBGYOR ALLIED INFRASTRUCTURE LTD. VS STATE OF ODISHA	SOMANATH SATAPATHY VS	// 0 //
322	WP(C)/0018925/2022	SHARNJEET KAUR VS THE COLLECTOR, KALAHANDI	NIROD KUMAR SAHU VS	// 0 //
323	WP(C)/0018926/2022	NIRANJAN KAR VS STATE OF ODISHA	DIPTENDU SUNDAR RAY VS	// 0 //
324	WP(C)/0018927/2022	MANORANJAN DAS VS STATE OF ORISSA	LAXMIKANTA MOHANTY VS	// 0 //
325	WP(C)/0018928/2022	RAMANATH SAHU VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
326	WP(C)/0018929/2022	NIRMAL CHANDRA PRUSTY VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
327	WP(C)/0018930/2022	DATTAHARI SAHU VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
328	WP(C)/0018931/2022	LALIT MOHAN BADI VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
329	WP(C)/0018932/2022	MADHUSMITA MOHANTY	BINI MISHRA	//

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		VS	VS	0
330	WP(C)/0018933/2022	STATE OF ODISHA PRAFULLA KUMAR DAS	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
331	WP(C)/0018934/2022	STATE OF ORISSA ADITYA KUMAR PANDA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
332	WP(C)/0018935/2022	STATE OF ORISSA SIBASANKAR SETHY	JAGRUTI BARIK	//
		VS	VS	0
333	WP(C)/0018936/2022	RTA-CUM-TAXING AUTHORITY, CHANDIKHOLE DINABANDHU BEHERA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
334	WP(C)/0018937/2022	STATE OF ORISSA PRADEEP KUMAR NAYAK	DURGESH NARAYAN RATH	//
		VS	VS	0
335	WP(C)/0018938/2022	STATE OF ODISHA JITENDRA KUMAR NAYAK	JAGRUTI BARIK	//
		VS	VS	0
336	WP(C)/0018939/2022	RTA-CUM-TAXING AUTHORITY, CHANDIKHOLE ABHIRAM PATRA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
337	WP(C)/0018940/2022	STATE OF ORISSA SAMBHUNATH MAJHI	SHIVSANKAR MOHANTY	//
		VS	VS	0
338	WP(C)/0018941/2022	STATE OF ODISHA SANTILATA DEI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
339	WP(C)/0018942/2022	STATE OF ORISSA TOSCHARANI KAMPA	SOUMENDRA PATTANAIAK	//
		VS	VS	0
340	WP(C)/0018943/2022	STATE OF ODISHA RATNAKAR NAYAK	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0

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341	WP(C)/0018944/2022	STATE OF ORISSA NARENDRA KUMAR BARIK VS	DILLIP KUMAR MOHAPATRA VS	// // ()
342	WP(C)/0018945/2022	STATE OF ORISSA PRAMOD KUMAR MOHAPATRA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
343	WP(C)/0018946/2022	STATE OF ORISSA BIPIN BIHARI JENA VS	UDIT RANJAN JENA VS	// // ()
344	WP(C)/0018947/2022	STATE OF ODISHA KHIROD KUMAR MOHAPATRA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
345	WP(C)/0018948/2022	STATE OF ORISSA RAJALAXMI PANDA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
346	WP(C)/0018949/2022	STATE OF ORISSA NIRANJAN BISWAL VS	DILLIP KUMAR MOHAPATRA VS	// // ()
347	WP(C)/0018950/2022	STATE OF ORISSA SAILASH CHANDRA NAIK VS	JITENDRA KUMAR DIGAL VS	// // ()
348	WP(C)/0018951/2022	STATE OF ODISHA PABITRA KUMAR MOHAPATRA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
349	WP(C)/0018952/2022	STATE OF ORISSA BASANTILATA DASH VS	DILLIP KUMAR MOHAPATRA VS	// // ()
350	WP(C)/0018953/2022	STATE OF ORISSA SAROJ KUMAR PANDA VS	JANAKI KANTA MAHAPATRA VS	// // ()
351	WP(C)/0018954/2022	STATE OF ODISHA SUDHAKAR SWAIN VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// // () //

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352	WP(C)/0018955/2022	UPENDRA KUMAR SAMAL VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
353	WP(C)/0018956/2022	SHRADHANJALI PRADHAN VS SECY. WOMEN AND CHILD WELFARE DEPT, BBSR	SUSANTA KUMAR MISHRA VS	// 0 //
354	WP(C)/0018957/2022	PITAMBER JENA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
355	WP(C)/0018958/2022	KRUSHNA PRASAD JENA VS STATE OF ODISHA	TARUNAKANTA PATTANAYAK VS	// 0 //
356	WP(C)/0018959/2022	DUSMANT KUMAR PAIKARAY VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
357	WP(C)/0018960/2022	BHIMSEN SAHU VS STATE OF ORISSA	AKSHAYA KUMAR SAHOO VS	// 0 //
358	WP(C)/0018961/2022	DASHARATHA PAL VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
359	WP(C)/0018962/2022	KABITA ACHARYA VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// 0 //
360	WP(C)/0018963/2022	RAMESH KUMAR DASH VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
361	WP(C)/0018964/2022	HARMOHAN SAHU VS STATE OF ORISSA	AKSHAYA KUMAR SAHOO VS	// 0 //
362	WP(C)/0018965/2022	KSHIROD KUMAR PANDA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
363	WP(C)/0018966/2022	TAPAN KUMAR MOHAPATRA	DILLIP KUMAR MOHAPATRA	//



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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ORISSA		//
364	WP(C)/0018967/2022	HARIHARA MAJHI	JYOTSNARANI RATH	//
		VS	VS	0
		PRINCIPAL SECY. TO GOVT. PR AND DW DEPT.		//
365	WP(C)/0018968/2022	KALINGA KESHRI PARHI	UDIT RANJAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0018969/2022	KAMALA SAHU	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0018970/2022	HEMANTA KUMAR BEHERA	PRASANNA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0018971/2022	BISWAJIT DEVNATH	LAMBODAR PRADHAN	//
		VS	VS	0
		TAHASILDAR, MAHAKALAPARA		//
369	WP(C)/0018972/2022	NRUSINGHA CHARAN DASH	PRASANNA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0018973/2022	KAILASH CHANDRA SETHY	PRASANNA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0018974/2022	MALATI BEHERA	PRASANNA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0018975/2022	JOGENDRA BHOI	PRASANNA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0018976/2022	PRASANNA KUMAR DAS	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0018977/2022	MD. TAUSIF ALAM	BIDESH RANJAN BEHERA	//
		VS	VS	0

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375	WP(C)/0018978/2022	GOVT. OF INDIA M/S SKM INFRAVENTURE PVT. LTD.,KENDUJHAR VS	SIDHARTHA DAS VS	// // ()
376	WP(C)/0018979/2022	STATE OF ODISHA RAJAT CHANDRA SINGH VS	DIPTI RANJAN BHOKTA VS	// // ()
377	WP(C)/0018980/2022	STATE OF ODISHA MEENA PATRA VS	NIRANJAN LENKA VS	// // ()
378	WP(C)/0018981/2022	STATE OF ODISHA KANHU BARIK VS	PRASANNA KUMAR SAHOO VS	// // ()
379	WP(C)/0018982/2022	STATE OF ODISHA GOURA KANDH VS	SARITA PANDA VS	// // ()
380	WP(C)/0018983/2022	STATE OF ODISHA PRABHUDAS MAHANANDA VS	SARITA PANDA VS	// // ()
381	WP(C)/0018984/2022	STATE OF ODISHA DR. SHAKTI PRASAD SAHOO VS	S.MISHRA VS	// // ()
382	WP(C)/0018985/2022	SWARNA PRAVA SAHU KORESA BIBI VS	SUKANTA KUMAR NAYAK VS	// // ()
383	WP(C)/0018986/2022	MUNICIPAL COUNCIL, JAJPUR MUNICIPALITY BINODINI SAHOO VS	S.K.SAMAL VS	// // ()
384	WP(C)/0018987/2022	STATE OF ODISHA M/S. SONU MOTORS, CUTTACK VS	SWARUP KUMAR PATNAIK VS	// // ()
385	WPCRL/0000095/2022	STATE TRANSPORT AUTHORITY, ODISHA NIRANJAN DASH VS	HARIPAD MOHANTY VS	// // ()/
		REPUBLIC OF INDIA		//

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386	WPCRL/0000096/2022	MAGUNI CHARAN MALIK @ MAGUNI MALIK VS STATE OF ODISHA	BIPIN KUMAR CHOUDHURY VS	//0 () //
387	ABLAPL/0009097/2022	RAMAMANI UPADYAYA VS STATE OF ODISHA	DEBASISH SAMAL VS	SORO /339 /2022 () //
388	ABLAPL/0009098/2022	RANJIT KUMAR MISHRA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	BOLANGIR SADAR /269 /2022 () //
389	ABLAPL/0009099/2022	BABU @ SANGRAM SWAIN VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	JAGATSINGPUR /31 /2013 () //
390	ABLAPL/0009100/2022	B.V. RAMESWARA SARMA VS STATE OF ODISHA	GOPAL KRISHNA BEHERA VS	BERHAMPUR TOWN /192 /2022 () //
391	ABLAPL/0009101/2022	INDI SWAIN VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS	DHENKANAL SADAR /314 /2022 () //
392	ABLAPL/0009102/2022	BIBEKANANDA JENA VS STATE OF ODISHA	ADITI HOTA VS	KARANJIA /194 /2022 () //
393	ABLAPL/0009103/2022	SK. KABUL @ RIYASAT KHAN VS STATE OF ODISHA	ARIJEET MISHRA VS	KENDRAPARA /115 /2022 () //
394	ABLAPL/0009104/2022	AITU HARIJAN VS STATE OF ODISHA	ALOK KUMAR KAR VS	PAPADAHANADI /89 /2022 () //
395	ABLAPL/0009105/2022	JALESWARA BEHERA VS STATE OF ODISHA	TAPAN KUMAR SWAIN VS	NIALI /295 /2022 () //
396	ABLAPL/0009106/2022	SUSHREE PRIYA SWAIN @ PRIYANSHI KHUNTIA VS STATE OF ODISHA	PRADEEP KUMAR MOHAPATRA VS	KHANDAGIRI P.S. /288 /2022 () //
397	ABLAPL/0009107/2022	RAMESH @ RAMAKANTA SWAIN	TUSAR KUMAR MISHRA	RAGHUNATHPUR /123 /2022

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		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0009108/2022	OMAN SITARAM BISWAL @ AMAN	PRASANTA KUMAR NANDA	SAHID NAGAR P.S. /307 /2022
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0009109/2022	BISESHWAR PRADHAN	AMLAN SHAKTI PAUL	KISHORENGAR /88 /2022
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0009110/2022	GAGAN BIHARI JENA	ARIJEET MISHRA	JAKHAPURA /77 /2022
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0009111/2022	KUMARI KAND	BHABANI SHANKAR DASPARIDA	SINAPALI /59 /2022
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0009112/2022	SHAIKH MANNA @ SK. MANNA	NIKUNJA KUMAR ROUT	CUTTACK SADAR /701 /2021
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0009113/2022	SAROJ KUMAR DASH	ASHOK KUMAR SARANGI	RAGHUNATHPUR /129 /2022
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0009114/2022	SK. ABDUL AZIM	SURYAKANTA DWIBEDI	BANGRIPOSI /142 /2022
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0009115/2022	LAXMIKANTA SAHOO	KASHINATH PATTANAICU	CANTONMENT ROAD /140 /2021
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0009116/2022	JAINDRA DIGAL	S.S.RAY 2	GOCHHAPADA /46 /2021
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0009117/2022	KUNTALA MALIK	MD. GOLAM MADANI	DHUSURI /155 /2022
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0009118/2022	ROJALIN PARIDA	ASWINI KUMAR MISHRA 3	BOLAGARH P.S. /182 /2022
		VS	VS	()

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409	ABLAPL/0009119/2022	STATE OF ODISHA ZAHIN KHAN VS	BIJAYA KUMAR RAGADA VS	// DHANUPALI /89 /2022 ()
410	ABLAPL/0009120/2022	STATE OF ODISHA ANSHUMAN SAMANTARAY VS	TANMAY MISHRA VS	// / /0 ()
411	ABLAPL/0009121/2022	REPUBLIC OF INDIA BASANTA KUMAR MALLIK VS	HAREKRUSHNA MALIK VS	// MARSHAGHAI /239 /2022 ()
412	ABLAPL/0009122/2022	STATE OF ODISHA SK. SARAFAT @ SARAFAT KHAN VS	ARIJEET MISHRA VS	// KENDRAPARA /115 /2022 ()
413	ABLAPL/0009123/2022	STATE OF ODISHA JALANDHAR DAS VS	JYOTIRMAYA SAHOO VS	// JANKIA P.S. /265 /2022 ()
414	ABLAPL/0009124/2022	STATE OF ODISHA SATRUJIT PATTAYAT VS	ASIT KUMAR JENA VS	// TALASARI MARINE /30 /2022 ()
415	ABLAPL/0009125/2022	STATE OF ODISHA DEBASHIS PRADHAN VS	JYOTIRMAYA SAHOO VS	// CHANDAPUR /56 /2022 ()
416	ABLAPL/0009126/2022	STATE OF ODISHA MADAN BEHERA VS	BIBHU PRASAD CHHUALSINGH VS	// BALANGA /122 /2022 ()
417	ABLAPL/0009127/2022	STATE OF ODISHA JITU @ SUNIL SETHI VS	JUGALA KISHORE PANDA VS	// BAUNISUNI /59 /2022 ()
418	ABLAPL/0009128/2022	STATE OF ODISHA SUDARSHANA PRADHAN VS	AJIT KUMAR PANDA VS	// BAIDESWAR /97 /2022 ()
419	ABLAPL/0009129/2022	STATE OF ODISHA SANTOSH BEHERA VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	// KHANDAGIRI P.S. /332 /2022 () //

## ORISSA HIGH COURT

**FILING REPORT AS ON :27/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	ABLAPL/0009130/2022	RAMANATH SAHU VS STATE OF ODISHA	SIDHARTHA RAY VS	SAHID NAGAR P.S. /363 /2021 () //
421	ABLAPL/0009131/2022	MAHANTA LAL GUPTA VS STATE OF ODISHA	CHIRANJIB ROUT VS	COLLIERY /295 /2022 () //
422	ABLAPL/0009132/2022	RANJAN PRADHAN VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	GURUDIJHATIA /84 /2022 () //
423	ABLAPL/0009133/2022	SAROJ SAHOO @ SAROK KUMAR SAHOO VS STATE OF ODISHA	KABIR KUMAR JENA VS	HARICHANDANPUR /146 /2022 () //
424	ABLAPL/0009134/2022	NRUSINGHA CHARAN JENA @ RAKA VS STATE OF ODISHA	RABINDRANATH PRUSTY VS	LALBAG /124 /2022 () //
425	ABLAPL/0009135/2022	NRUSINGHA CHARAN JENA @ RAKA VS STATE OF ODISHA	RABINDRANATH PRUSTY VS	CUTTACK SADAR /234 /2022 () //
426	ABLAPL/0009136/2022	GOUTAM SWAIN VS STATE OF ODISHA	ABHIJIT DAS VS	BYREE /102 /2022 () //
427	ABLAPL/0009137/2022	MANORANJAN BISWAL VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	SULIAPADA /58 /2022 () //
428	ABLAPL/0009138/2022	SAMBIT KUMAR KHUNTIA VS STATE OF ODISHA	CHANDANA MISHRA VS	KHARABEL NAGAR P.S. /145 /2013 () //
429	ABLAPL/0009139/2022	BIJAN PRADHAN VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	PARADEEP LOCK /171 /2021 () //
430	ABLAPL/0009140/2022	KHAGENDRA PRASAD MOHANTY @ KHAGENDRA MOHANTY VS STATE OF ODISHA	CHANDANA MISHRA VS	SORO /215 /2022 () //
431	ABLAPL/0009141/2022	SAMBIT KUMAR KHUNTIA	CHANDANA MISHRA	KEONJHAR TOWN /125 /2013

## ORISSA HIGH COURT

**FILING REPORT AS ON :27/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
432	ABLAPL/0009142/2022	SAMBIT KUMAR KHUNTIA	CHANDANA MISHRA	CHATRAPUR /68 /2013
		VS	VS	()
		STATE OF ODISHA		//
433	ABLAPL/0009143/2022	SAMBIT KUMAR KHUNTIA	CHANDANA MISHRA	KHALLIKOTE /91 /2013
		VS	VS	()
		STATE OF ODISHA		//
434	ABLAPL/0009144/2022	TANMAY MOHANTY @ BABUSHAAN	AKASH BHUYAN	KHARABEL NAGAR P.S. /219 /2022
		VS	VS	()
		STATE OF ODISHA		//
435	ABLAPL/0009145/2022	BIBHUTI BHUSAN DWIBEDY @ BIBHUTI PRASAD	JAYAPRAKASH NARAYAN SETHI	NEMALO /130 /2022
		VS	VS	()
		STATE OF ODISHA		//
436	ABLAPL/0009146/2022	DEEPAK KUMAR NAYAK	BIBHU PRASAD DAS	MARINE PS AT DHAMARA /27 /2022
		VS	VS	()
		STATE OF ODISHA		//
437	ABLAPL/0009147/2022	MUKESH KUMAR PANDI	TAPAS KUMAR ACHARYA	KODALA /269 /2018
		VS	VS	()
		STATE OF ODISHA		//
438	ABLAPL/0009148/2022	SAGAR KUMAR BISOI	AMLAN SHAKTI PAUL	CHANDRASEKHARPUR /244 /2022
		VS	VS	()
		STATE OF ODISHA		//
439	ABLAPL/0009149/2022	RAJA PADHAN @ PRADHAN	SIDHARTHA DAS	BARGARH SADAR /130 /2022
		VS	VS	()
		STATE OF ODISHA		//
440	ABLAPL/0009150/2022	SAROJU SETHI	PABITRA KUMAR BEHERA	SARANAKUL /54 /2021
		VS	VS	()
		STATE OF ODISHA		//
441	ABLAPL/0009151/2022	CHINTU @ SOURAV PRASAD MAJHI	PRAVASH CHANDRA JENA	ATHGARH /255 /2018
		VS	VS	()
		STATE OF ODISHA		//
442	ABLAPL/0009152/2022	SUSHANT PRADHAN	JITENDRA SAMANTARAY	ITAMATI /77 /2022
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :27/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0009153/2022	STATE OF ODISHA SUKANTA DAS @ HADI VS	CHIRANJIB ROUT VS	// KANIHA /124 /2022 ()
444	ABLAPL/0009154/2022	STATE OF ODISHA KHAGENDRA @ KHAGENDRA PRASAD MOHANTY VS	DEBASIS MISHRA VS	// SORO /215 /2022 ()
445	ABLAPL/0009155/2022	STATE OF ODISHA SWARUP MAHANANDIA VS	PRABIR KUMAR RAY VS	// DAMANJODI /56 /2022 ()
446	ABLAPL/0009156/2022	STATE OF ODISHA RAHUL VERMA @ RAHUL DEV VERMA VS	SOUMYA RANJAN DAS VS	// BRAHMANITARANG /177 /2021 ()
447	ABLAPL/0009157/2022	STATE OF ODISHA MANAS RANJAN RATH VS	BHAWANI SANKAR PANIGRAHI VS	// RAGHUNATHPALI /145 /2021 ()
448	ABLAPL/0009158/2022	STATE OF ODISHA ANANDA CHANDRA BEHERA VS	JITENDRA SAMANTARAY VS	// KUAKHIA /231 /2022 ()
449	ABLAPL/0009159/2022	STATE OF ODISHA TANKADHAR PUJARI VS	ALOK KUMAR DAS VS	// NABARANGAPUR TOWN /191 /2022 ()
450	ABLAPL/0009160/2022	STATE OF ODISHA KALIA SUBUDHI @ JITENDRA SUBUDHI VS	DINESH KUMAR MOHANTY VS	// MARINE PENTHAKATA /62 /2022 ()
451	ABLAPL/0009161/2022	STATE OF ODISHA PRADEEPTA KUMAR JENA VS	DINESH KUMAR MOHANTY VS	// BRAHMAGIRI /83 /2020 ()
452	ABLAPL/0009162/2022	STATE OF ODISHA RANJIT KUMAR ROUSTRAY VS	DEBASIS MISHRA VS	// BALICHANDRAPUR /240 /2022 ()
453	ABLAPL/0009163/2022	STATE OF ODISHA NILAMANI MAHAPATRA @ KHANDI VS	ROHIT RANJAN RAY VS	// BOLAGARH P.S. /180 /2022 ()
		STATE OF ODISHA		//



# ORISSA HIGH COURT

MISC CASES FILED on :27/07/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	33/2022 OJC/4732/1994	BIRANCHI-MP	JAGANNATH BHUYAN
2	33/2022 WPC(TAC)/46/2016	NARAYAN BHOI-MP	M/S SUKANTA KUMAR DALAI
3	37/2022 SAO/11/2004	DURYODHAN SAHU-MP	M/S.S.P.MISHRA , M/S. SUVENDU. K.RAY, S.P.SWAIN
4	38/2022 SAO/11/2004	DURYODHAN SAHU-MP	M/S.S.P.MISHRA , M/S. SUVENDU. K.RAY, S.P.SWAIN
5	38/2022 SAO/11/2004	DURYODHAN SAHU-MP	M/S.S.P.MISHRA , M/S. SUVENDU. K.RAY, S.P.SWAIN
6	39/2022 SAO/11/2004	DURYODHAN SAHU-MP	M/S.S.P.MISHRA , M/S. SUVENDU. K.RAY, S.P.SWAIN
7	64/2022 TRPCRL/58/2022	LILI KUMARI DAS-MP	BISWAMBAR MOHANTY
8	65/2022 TRPCRL/59/2022	BISWA PRAKASH SENAPATI-MP	TUSAR KUMAR MISHRA
9	65/2022 TRPCRL/59/2022	BISWA PRAKASH SENAPATI-MP	TUSAR KUMAR MISHRA
10	66/2022 TRPCRL/59/2022	BISWA PRAKASH SENAPATI-MP	TUSAR KUMAR MISHRA
11	66/2022 TRPCRL/59/2022	BISWA PRAKASH SENAPATI-MP	TUSAR KUMAR MISHRA
12	140/2022 CMAPL/309/2022	SADASIBA BISWAL-MP	ADV.
13	161/2022 MATA/146/2022	ANNAPURNA NAYAK@DASH-MP	SUBASH CHANDRA ACHARYA
14	162/2022 MATA/146/2022	ANNAPURNA NAYAK@DASH-MP	SUBASH CHANDRA ACHARYA
15	163/2022 MATA/147/2022	BIREN RAITA-MP	BIBHUTI RANJAN MOHANTY
16	179/2022 RVWPET/155/2022	THE ORIENTAL INSURANCE CO. LTD.-MP	G.P DUTTA
17	180/2022 RVWPET/170/2022	UNION OF INDIA-MP	DIPTI RANJAN BHOKTA(CENTRAL GOVT. COUNSEL C
18	181/2022 RVWPET/170/2022	UNION OF INDIA-MP	DIPTI RANJAN BHOKTA(CENTRAL GOVT. COUNSEL C
19	182/2022 RVWPET/170/2022	UNION OF INDIA-MP	DIPTI RANJAN BHOKTA(CENTRAL GOVT. COUNSEL C
20	195/2022 CONTC/1574/2022	PRATIMA RATH-MP	M/S SWADHA RATH
21	196/2022 CONTC/5647/2021	SUDARSHAN SETHI-MP	
22	224/2022 RPFAM/162/2022	ABINASH MALLIK-MP	SHAIK ABDUL NAYEEM
23	256/2022 CRLMP/1527/2022	RAJENDRA KUMAR BHATTA-MP	RABINDRA KUMAR PRUSTY
24	279/2022 WPC(OA)/1201/2016	RUDRAMANI BEHERA-MP	M. PRATAP
25	280/2022 WPC(OA)/1268/2016	BIKRAM KUMAR BINDHANI-MP	M. PRATAP
26	281/2022	PADMINI SETH-MP	M/S KRISHNA CHANDRA SAHU

27	WPC(OA)/1302/2016 282/2022	PRASANTA KUMAR HANUMAN-MP	GAUTAM MISRA
28	WPC(OA)/887/2019 283/2022	PRASANTA KUMAR PRADHAN-MP	M/S G.P.PATTANAIAK
29	WPC(OA)/1433/2016 284/2022	SAILENDRA KUMAR MAHAPATRA-MP	M/S G.P. PATTANAIAK
30	WPC(OA)/1434/2016 307/2022	SUBHALAXMI PANDA-MP	DAYANIDHI MISHRA
31	TRP(C)/265/2022 435/2022	MANAGER CUM OFFICER IN CHARGE, ODISHA LEGAL HUB, PRASANTA KUMAR HANUMAN-MP	PRASANTA KUMAR HANUMAN-MP
32	FAO/206/2022 436/2022	PRAMILA DAS-MP	SATYABAN SAHOO
33	FAO/298/2022 437/2022	TIRTHA GAHIR-MP	SATYABAN SAHOO
34	FAO/299/2022 438/2022	MANAGER (LEGAL), M/S. CHOLA MS. GENERAL INSURANCE O.I.CO.LTD.-MP	O.I.CO.LTD.-MP
35	FAO/219/2022 439/2022	MANAGER (LEGAL), M/S. CHOLA MS. GENERAL INSURANCE O.I.CO.LTD.-MP	O.I.CO.LTD.-MP
36	FAO/217/2022 440/2022	MARIYAM TIGGA-MP	SATYABAN SAHOO
37	FAO/300/2022 441/2022	REGIONAL MANAGER,M/S. ORIENTAL INSURANCE CO. LTD. SOMNATH ROY	SOMNATH ROY
38	FAO/238/2022 442/2022	RABI NARAYAN MOHARANA-MP	MAHENDRA KUMAR SAHOO
39	FAO/301/2022 463/2022	BHUPESH RANAJAN MOHANTY-MP	KARUNAKAR JENA
40	CRLREV/98/2019 464/2022	SUBHAM BEHERA-MP	TUKUNA KUMAR MISHRA
41	CRLREV/161/2022 465/2022	GALUA @ AKASH DEHURY @ DEEPAK DEHURY-MP	PRADIPTA BEURA
42	CRLREV/341/2022 466/2022	GOKUL CHANDRA NAG-MP	AJIT KUMAR PANDA
43	CRLREV/342/2022 467/2022	MAHADEV PRADHAN-MP	M/S.N.C.PATI
44	CRLREV/43/2018 468/2022	KALIA BAGARTY-MP	KIRTAN DANG
45	CRLREV/343/2022 469/2022	KALIA BAGARTY-MP	KIRTAN DANG
46	CRLREV/343/2022 726/2022	SARASWATI BEWA-MP	M/S CHITTARANJAN PATTNAIK
47	WPC(OAC)/203/2016 727/2022	PRABODHA KUMAR DAS-MP	
48	WPC(OAC)/4654/2015 739/2022	BIRANCHI NARAYAN TRIPATHY-MP	SANJEEV UDGATA
49	CMP/670/2022 740/2022	PRAFULLA KUMAR DAS-MP	LINGARAJ SARANGI
50	CMP/671/2022 741/2022	JIGAR PATEL-MP	JANGYA PRAKASH PARIDA
51	CMP/672/2022 742/2022	ANTRAYAMI SAHOO-MP	
52	CMP/623/2022 743/2022	R.RAJALAXMI-MP	LALIT KUMAR MAHARANA
53	CMP/674/2022 744/2022	MAGUNI CHARAN NAURI-MP	PABITRA KUMAR BEHERA
54	CMP/675/2022 745/2022	BIJAYA KUMAR MAHAPATRA-MP	S.K.SAMAL
55	CMP/676/2022 764/2022	O.I.CO.LTD-MP	M/S.G.P.DUTTA
56	MACA/1207/2007 765/2022	D.M,NATIONAL INSURANCE COMPANY LTD., D.O II-MP	PRAMOD KUMAR TRIPATHY
57	MACA/368/2022 766/2022	D.M,NATIONAL INSURANCE COMPANY LTD., D.O II-MP	PRAMOD KUMAR TRIPATHY
	MACA/368/2022		

58	767/2022 MACA/369/2022	DIVISIONAL MANAGER,NATIONAL INSURANCE CO.L.T. PRAMOD KUMAR TRIPATHY	PRAMOD KUMAR TRIPATHY
59	768/2022 MACA/369/2022	DIVISIONAL MANAGER,NATIONAL INSURANCE CO.L.T. PRAMOD KUMAR TRIPATHY	PRAMOD KUMAR TRIPATHY
60	769/2022 MACA/379/2022	PRAKASH SAHU-MP	SAROJ KUMAR ACHARYA
61	770/2022 MACA/377/2022	PRABHAKAR NAYAK-MP	DEBASISH PATNAIK
62	798/2022 RSA/4/2021	PUSPANJALI SAHU-MP	DEEPALI MOHAPATRA
63	799/2022 RSA/283/2019	ANANTA BEHERA-MP	M/S.SANJEEV UDGATA
64	800/2022 RSA/176/2022	SANTILATA MALLICK-MP	BIBEKANANDA BHUYAN
65	801/2022 RSA/176/2022	SANTILATA MALLICK-MP	BIBEKANANDA BHUYAN
66	943/2022 ABLAPL/16735/2021	KALU@ GYANAPRAKASH BRAHMA-MP	
67	944/2022 ABLAPL/7485/2022	TULU GIRI @ JHULU GIRI @ SHUSHANT GIRI-MP	
68	945/2022 ABLAPL/6923/2022	UMAKANTA SIAL-MP	ARJUNA CHARANA BEHERA
69	946/2022 ABLAPL/8782/2020	MUNA @ PABITRA MOHAN SITHA @ SETHI-MP	
70	947/2022 ABLAPL/4108/2022	TAPAN KUMAR ROUT @ SANJU-MP	
71	948/2022 ABLAPL/8161/2020	PUSPAMITRA SWAIN-MP	
72	949/2022 ABLAPL/16061/2021	TUSHAR KANTI SAMAL-MP	
73	950/2022 ABLAPL/6158/2022	CHANDRASEN@CHANDRASENA NAYAK-MP	
74	1151/2022 CRLA/569/2022	SANJAY SAMANTRAY-MP	DEVASHIS PANDA
75	1152/2022 CRLA/596/2022	BINOD SAHOO-MP	BISHNU PRASAD PRADHAN
76	1153/2022 CRLA/596/2022	BINOD SAHOO-MP	BISHNU PRASAD PRADHAN
77	1154/2022 CRLA/597/2022	RANIT MALLIK @ RANJIT MALLIK-MP	PRASANTA KUMAR JENA
78	1155/2022 CRLA/597/2022	RANIT MALLIK @ RANJIT MALLIK-MP	PRASANTA KUMAR JENA
79	1325/2022 BLAPL/895/2022	SK.ASADUL KADRI-MP	JAGANNATH KAMILA M/S.CHANDAN SAMANTARAY
80	1326/2022 BLAPL/4161/2022	EJEKIAL RAITA-MP	S.S.RAY 2
81	1327/2022 BLAPL/3532/2022	SIBA @ SIBARAM NAHAK-MP	
82	1328/2022 BLAPL/7235/2022	JAYGOUN BIBI-MP	AMULYA RATNA PANDA
83	1329/2022 BLAPL/7240/2022	MADHAB MANDAL-MP	AKSHAYA KUMAR SAHOO
84	1330/2022 BLAPL/1809/2022	ARIF KHAN-MP	PRAMOD KUMAR SEJPADA RAKESH KUMAR ROURAY
85	1331/2022 BLAPL/1898/2022	ARIF KHAN-MP	RAKESH KUMAR ROURAY
86	1332/2022 BLAPL/1900/2022	ARIF KHAN-MP	RAKESH KUMAR ROURAY
87	1333/2022 BLAPL/6355/2022	MANAS TURUK @ MANAS RANJAN TURUK-MP	SUCHIT KUMAR NAYAK
88	1624/2022 CRLMC/1323/2022	RANJUBALA SAHU-MP	PRIYA RANJAN SINGH
89	1625/2022	MUNA@DASMAT TUDU-MP	MANASH RANJAN NAYAK

90	CRLMC/2051/2022 1626/2022	PRADIPTA KISHORE ROUT-MP	
91	CRLMC/1736/2021 1627/2022	CHATRUBHUJA RANA-MP	AKSHAYAY KUMAR DORA
92	CRLMC/2052/2022 1628/2022	SANGEETA KUMARI SWAIN-MP	SANTOSH KUMAR DWIVEDY
93	CRLMC/2054/2022 1629/2022	SANGEETA KUMARI SWAIN-MP	SANTOSH KUMAR DWIVEDY
94	CRLMC/2055/2022 1630/2022	HARINARAYAN PRASAD-MP	BIBHU PRASAD DASH
95	CRLMC/2056/2022 1631/2022	SATYA RANJAN PATRA-MP	BASANTA KUMAR DAS
96	CRLMC/2057/2022 1632/2022	BHARATI PATRA-MP	BIBHU PRASADA DAS
97	CRLMC/2043/2022 1633/2022	BANA@BANAMBAR NAYAK-MP	SAMARENDRA MOHANTY
98	CRLMC/1733/2022 2484/2022	SANTILATA PARIDA-MP	ASHOK KUMAR MOHAPATRA
99	WA/1008/2022 2485/2022	MADHUSMITA PARIDA-MP	ASHOK KUMAR MOHAPATRA 1
100	WA/1009/2022 2486/2022	KHYAMAMAYEE NAYAK-MP	ASHOK KUMAR MOHAPATRA
101	WA/1010/2022 2487/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, ASC
102	WA/999/2022 2488/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, ASC
103	WA/999/2022 2489/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, ASC
104	WA/1000/2022 2490/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, ASC
105	WA/1000/2022 2491/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, ASC
106	WA/1000/2022 2492/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, ASC
107	WA/1001/2022 2493/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, ASC
108	WA/1001/2022 2494/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, ASC
109	WA/1001/2022 2495/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, ASC
110	WA/1002/2022 2496/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, ASC
111	WA/1002/2022 2497/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, ASC
112	WA/1002/2022 2498/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, ASC
113	WA/1006/2022 2499/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, ASC
114	WA/1006/2022 2500/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, ASC
115	WA/1006/2022 2501/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, ASC
116	WA/1005/2022 2502/2022	SUMANI ANANDITA-MP	ASHOK KUMAR MOHAPATRA 1
117	WA/1013/2022 2503/2022	M/S HOTEL SEA POINT PVT. LTD.-MP	GYAN SAMANTRAY
118	WA/1007/2022 2504/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, ASC
119	WA/1007/2022 2505/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, ASC
120	WA/1007/2022 2506/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, ASC

121	2507/2022 WA/1011/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, ASC
122	2508/2022 WA/1011/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, ASC
123	2509/2022 WA/1011/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, ASC
124	2510/2022 WA/1012/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
125	2511/2022 WA/1012/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
126	2512/2022 WA/1014/2022	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO, ASC
127	2513/2022 WA/1014/2022	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO, ASC
128	2514/2022 WA/1015/2022	STATE OF ODISHA-MP	MALAYA KETAN BALABANTARAY, ASC
129	2515/2022 WA/1015/2022	STATE OF ODISHA-MP	MALAYA KETAN BALABANTARAY, ASC
130	2516/2022 WA/1016/2022	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO, ASC
131	2517/2022 WA/1018/2022	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA, AGA
132	2518/2022 WA/1016/2022	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO, ASC
133	2519/2022 WA/1017/2022	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO, ASC
134	2520/2022 WA/1017/2022	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO, ASC
135	2521/2022 WA/1017/2022	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO, ASC
136	2522/2022 WA/1018/2022	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA, AGA
137	2523/2022 WA/1018/2022	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA, AGA
138	2524/2022 WA/1018/2022	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA, AGA
139	2525/2022 WA/1019/2022	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY, ASC
140	2526/2022 WA/1019/2022	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY, ASC
141	10067/2022 WP(C)/18817/2022	MAYADHAR SABAR-MP	J.K.KHANDAYAT RAY
142	10068/2022 WP(C)/18822/2022	JYOTI PRAKASH NAYAK-MP	PRASANTA KUMAR SATAPATHY
143	10069/2022 WP(C)/18821/2022	SANJEEB KUMAR SAHA-MP	NIRANJAN LENKA
144	10071/2022 WP(C)/18827/2022	RABINARAYAN DASH-MP	NALINI KANTA SAHOO
145	10072/2022 WP(C)/18829/2022	RAMESH CHANDRA MAJHI-MP	RABINDRA NATH PRUSTY
146	10073/2022 WP(C)/18833/2022	ANUSUYA DAS-MP	KARUNAKAR RATH
147	10074/2022 WP(C)/18837/2022	ODISHA JESUIT SOCIETY, BBSR-MP	BIKASH KUMAR PADHI
148	10075/2022 WP(C)/18842/2022	KIRANLAXMI INFRA PROJECTS, BBSR-MP	BIBHUTI KESHARI BISWAL
149	10076/2022 WP(C)/18844/2022	ASHOK KUMAR MOHAPATRA-MP	KULADA NANDA DAS
150	10077/2022 WP(C)/18843/2022	PRAMOD KUMAR DALEI-MP	SUNIL KUMAR PANDA
151	10078/2022 WP(C)/12359/2022	BIREN KUMAR BISWAL-MP	SAMEER KUMAR DAS
152	10079/2022	DEBENDRA MOHAPATRA-MP	SAMEER KUMAR DAS

153	WP(C)/16990/2019 10080/2022	SIVA PRASAD PANDA-MP	SAMEER KUMAR DAS
154	WP(C)/13681/2022 10081/2022	RATNAKAR SAHOO-MP	SAMEER KUMAR DAS
155	WP(C)/12358/2022 10082/2022	ANUPAM RAY-MP	SWAPNA KUMAR OJHA
156	WP(C)/18848/2022 10083/2022	RAMA CHANDRA BEHERA-MP	SUDHEER KUMAR SAHOO
157	WP(C)/18856/2022 10084/2022	BIPRA CHARAN NAYAK-MP	RANJIT SAMAL
158	WP(C)/18858/2022 10085/2022	SASMITA DAS-MP	PRAFULLA KUMAR RATH
159	WP(C)/15363/2020 10086/2022	ODISHA NURSING EMPLOYEES ASSOCIATION-MP	BIKRAM KISHORE NAYAK
160	WP(C)/5707/2022 10087/2022	BHARAT CHANDRA DALAI-MP	PRASANTA KUMAR NANDA
161	WP(C)/18862/2022 10089/2022	PRAMODINI CHAKRA-MP	DR. BINODA KUMAR MISHRA
162	WP(C)/18863/2022 10090/2022	SOUDAMINI MUDULI-MP	
163	WP(C)/16955/2022 10091/2022	DILLIP KUMAR PRADHAN-MP	AVIJIT PATNAIK
164	WP(C)/13077/2022 10092/2022	MANOJ KUMAR NAYAK-MP	
165	WP(C)/18709/2022 10093/2022	SANTOSH KUMAR SASMAL-MP	SOUMENDRA KUMAR NAYAK
166	WP(C)/18119/2022 10094/2022	JAYARAM NAYAK-MP	PRONOY MOHANTY
167	WP(C)/18864/2022 10095/2022	BANABASI PANDA-MP	SUKANTA KUMAR DALAI
168	WP(C)/18866/2022 10096/2022	KARTIK CHANDRA SWAIN-MP	SUKANTA KUMAR DALAI
169	WP(C)/18867/2022 10097/2022	M/S P.M. CONTRACTORS PVT. LTD.,BBSR-MP	SUKANTA KUMAR DALAI
170	WP(C)/18869/2022 10098/2022	MD. MUNA-MP	SIDDHARTH PRASAD MISHRA
171	WP(C)/18875/2022 10099/2022	TITNUNMALI MOHAPATRA-MP	BHABANI SANKAR TRIPATHY 1
172	WP(C)/4533/2022 10100/2022	RITESH KUMAR PRAKASH-MP	SIDHESWAR MOHANTY
173	WP(C)/18877/2022 10101/2022	REGIONAL COLLEGE OF MANAGEMENT, BBSR-MP	SARADA P. SARANGI
174	WP(C)/18876/2022 10102/2022	DR. ANINDITA RAUTRAY-MP	SANJEEV UDGATA
175	WP(C)/18878/2022 10103/2022	RADHA BINOD PAUL-MP	TANMAY MISHRA
176	WP(C)/12345/2022 10104/2022	PRASANT GUPTA @ PRASANT KUMAR GUPTA-MP	SAMIR KUMAR MISHRA
177	WP(C)/18887/2022 10105/2022	PRASANT NAYAK-MP	GYANESWAR SATPATHY
178	WP(C)/18891/2022 10106/2022	DR. SATYABRATA SAHOO-MP	AVIJIT MISHRA
179	WP(C)/12121/2022 10107/2022	NABADURGA CONSTRUCTION PVT. LTD., MAYURBHANJUR	PRABODHA CH. NAYAK
180	WP(C)/18231/2022 10108/2022	NABADURGA CONSTRUCTION PVT. LTD., MAYURBHANJUR	PRABODHA CH. NAYAK
181	WP(C)/18231/2022 10109/2022	M/S. ARYABHAT COMPUTERS AND UTILITY PVT. LTD., BHILAI	ADIPAR PRADHAN
182	WP(C)/18897/2022 10110/2022	NITYANANDA SAHOO-MP	ASHOK KUMAR DASH
183	WP(C)/18899/2022 10111/2022	SOMANATH KARAN-MP	SRIKANTA MAHUNTA
	WP(C)/18902/2022		

184	10112/2022 WP(C)/18901/2022	MANOJA KUMAR ROUT-MP	RABI NARAYAN BEHERA
185	10113/2022 WP(C)/18903/2022	AJIT KUMAR SENAPATI-MP	SRIKANTA MAHUNTA
186	10114/2022 WP(C)/14078/2015	REGIONAL MANAGER, M/S.ICICI LOMBARD GIC LTD.-MPM/S.G.P.DUTTA	
187	10115/2022 WP(C)/4235/2012	BHAGABAN BISWAL-MP	M/S.ASHUTOSH MISHRA
188	10116/2022 WP(C)/18915/2022	LALA PRAMOD KUMAR RAY-MP	P.K.SAHOO
189	10117/2022 WP(C)/18917/2022	AMRUTA KUMAR SAHOO-MP	PRATAP KUMAR NAYAK
190	10118/2022 WP(C)/39404/2021	DULALI BALA HEMBRAM-MP	
191	10119/2022 WP(C)/18925/2022	SHARNJEET KAUR-MP	NIROD KUMAR SAHU
192	10120/2022 WP(C)/1180/2017	JECKY PADHAN-MP	M/S.DEBI PRASAD DHAL
193	10121/2022 WP(C)/31099/2021	BIJOYA NANDA BEHERA-MP	SISIR DAS
194	10122/2022 WP(C)/18928/2022	RAMANATH SAHU-MP	LAXMIKANTA MOHANTY
195	10123/2022 WP(C)/18932/2022	MADHUSMITA MOHANTY-MP	BINI MISHRA
196	10124/2022 WP(C)/15214/2022	PRIYABRATA SWAIN-MP	PRASANNA KUMAR SAHOO
197	10125/2022 WP(C)/18937/2022	PRADEEP KUMAR NAYAK-MP	DURGESH NARAYAN RATH
198	10126/2022 WP(C)/18940/2022	SAMBHUNATH MAJHI-MP	SHIVSANKAR MOHANTY
199	10127/2022 WP(C)/18942/2022	TOSCHARANI KAMPA-MP	SOUMENDRA PATTANAIAK
200	10128/2022 WP(C)/11346/2020	MD.MANSOOR AHMED-MP	SASIM AJITAV PATTNAIK
201	10129/2022 WP(C)/38886/2020	JAGANNATH DHIR NARENDRA-MP	JITENDRA KUMAR LENKA
202	10130/2022 WP(C)/10264/2022	ALOK PARIJA-MP	
203	10131/2022 WP(C)/18953/2022	SAROJ KUMAR PANDA-MP	JANAKI KANTA MAHAPATRA
204	10132/2022 WP(C)/16472/2016	SAMARENDRA KU BISWAL-MP	M/S.KALI PRASANNA MISHRA
205	10133/2022 WP(C)/18958/2022	KRUSHNA PRASAD JENA-MP	TARUNAKANTA PATTANAYAK
206	10134/2022 WP(C)/3319/2020	GANDA DIGAL-MP	P.C.CHHINCHANI
207	10135/2022 WP(C)/18969/2022	KAMALA SAHU-MP	GYANA RANJAN SETHI
208	10136/2022 WP(C)/12877/2022	GOPAL SAHU-MP	RADHARAMAN DAS NAYAK
209	10137/2022 WP(C)/18976/2022	PRASANNA KUMAR DAS-MP	SHASHI BHUSAN JENA
210	10138/2022 WP(C)/18978/2022	M/S SKM INFRAVENTURE PVT. LTD.,KENDUJHAR-MP	SIDHARTHA DAS
211	10139/2022 WP(C)/18977/2022	MD. TAUSIF ALAM-MP	BIDESH RANJAN BEHERA
212	10140/2022 WP(C)/18980/2022	MEENA PATRA-MP	NIRANJAN LENKA
213	10141/2022 WP(C)/18636/2022	GITISHREE PATRO-MP	PRITY SHAW
214	10142/2022 WP(C)/18984/2022	DR. SHAKTI PRASAD SAHOO-MP	S.MISHRA
215	10143/2022	KORESA BIBI-MP	SUKANTA KUMAR NAYAK

216	WP(C)/18985/2022 10144/2022	M/S. SONU MOTORS, CUTTACK-MP	SWARUP KUMAR PATNAIK
217	WP(C)/18987/2022 10145/2022	RADHA BINOD PAUL-MP	TANMAY MISHRA
218	WP(C)/12345/2022 10146/2022 WP(C)/13671/2022	SREE METALIKS LTD.-MP	SIDHARTHA RAY